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Title: Need to permit candidates to write various departmental competitive examinations conducted by Steel Authority of India Limited and its units in regional languages.

SHRI S. SEMMALAI (SALEM): Departmental examinations (both technical and nontechnical) in the Steel Authority of India Limited (SAIL) Organizations including Salem Steel Plant in Tamil Nadu are being conducted only in Hindi and English. This puts the candidates from Non-Hindi speaking areas in a relatively disadvantageous position resulting into regional imbalance in employment opportunities. In order to ensure equality, parity and nondiscrimination, the Centre has to take suitable and immediate steps to permit candidates sitting for competitive examinations for recruitment to various posts to write the examinations in their regional languages of their choice along with Hindi and English. This method is to be adopted in Salem Steel Plant also. Department of Railways permits candidates to write competitive examinations in the language of their choice i.e. in regional language also. Likewise, SAIL should also permit the candidates to write competitive qualifying examinations for recruitment to various posts in their mother tongue i.e. regional language. The Ministry of Steel, Government of India should come forward to take suitable modification in this regard.

...(Interruptions)

14.01 hrs.

*At this stage, Shri K. Chandrasekhar Rao and Shrimati M. Vijaya Shanthi
came and stood on the floor near the Table*

...(Interruptions)

MR. DEPUTY-SPEAKER: The House will now take up discussion under Rule 193.

...(Interruptions)

उपाध्यक्ष महोदय : आप लोग बैठ जाइये।

â€!(व्यवधान)

उपाध्यक्ष महोदय : कृपया बैठ जाइये।

â€!(व्यवधान)

उपाध्यक्ष महोदय : आप सब बैठ जाइये। महंगाई के संबंध में चर्चा ढो रही है, महंगाई का संबंध सब लोगों से है।

â€!(व्यवधान)

उपाध्यक्ष महोदय : शिर्क शुष्मा जी की बात रिकॉर्ड में जायेगी। अन्य किसी की बात रिकॉर्ड में नहीं जायेगी।

*(Interruptions) â€! **

श्रीमती सुष्मा स्वराज (विदेशा) : मैं तैतंगाना वाली हूं... (व्यवधान) मैं तो जय तैतंगाना वाली हूं... (व्यवधान) मैं आपके ही पक्ष वाली हूं... (व्यवधान)

उपाध्यक्ष महोदय : सुष्मा जी, आप बोलिये।

â€!(व्यवधान)

श्रीमती सुषमा श्वराज़ : मठोदय, भारतीय जनता पार्टी तेलंगाना की पक्षधर पार्टी है और मैंने इस्यां यह मामला बहुत बार सठन में उठाया है।...(व्यवधान) मैं अपने तेलंगाना के साथियों से विनम्रता से अनुरोध करना चाहती हूँ कि प्राइस राइस की चर्चा तीन दिन से अटकी रुई है।...(व्यवधान) पूरा देश त्रुटि-त्राहि कर रहा है।...(व्यवधान) इसलिए हम सबने तय किया है कि आज हम प्राइस राइस पर चर्चा करेंगे।...(व्यवधान) मैं उनसे अनुरोध करना चाहती हूँ।...(व्यवधान) मैं आपके साथ हूँ।...(व्यवधान) हम तेलंगाना की बात करेंगे।...(व्यवधान) सरकार राजन में बिल लेकर आये, हम इसकी पैरवी करेंगे, लेकिन आज महंगाई पर चर्चा होने दें।...(व्यवधान) मेरा आपसे विनम्र अनुरोध है कि आज आप महंगाई पर चर्चा होने दें।...(व्यवधान) मैं आपके साथ खड़ी होकर तेलंगाना की मांग करूँगी।...(व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): It was agreed to have a discussion on the price rise under Rule 193. Shri Gurudas Dasgupta is to start the discussion. ...(*Interruptions*) I would request them to go back to their seats. ...(*Interruptions*) It is a very important debate on the price situation. ...(*Interruptions*) Several Members wanted this discussion and let that be taken up for discussion. ...(*Interruptions*) Kindly go to your seats. ...(*Interruptions*)

उपाध्यक्ष मठोदय : गुरुदास दासगुप्त जी आप शुरू कीजिये।

â€!(व्यवधान)

श्री शैलेन्द्र कुमार (कौशलम्बी): मठोदय, पहले आप छाउस को ऑर्डर में लाइये।...(व्यवधान) आप छाउस को ऑर्डर में लाइये, तब ये अपनी बात शुरू करेंगे।...(व्यवधान) छाउस डिरटर्क है।...(व्यवधान) आप छाउस को ऑर्डर में लाइये।...(व्यवधान)

उपाध्यक्ष मठोदय : कृपया बैठ जाइये। यह बहुत बड़ा ईश्यू है, महंगाई के संबंध में चर्चा होनी है। इससे सब लोग त्रस्त हैं, देश के सारे लोग महंगाई से त्रस्त हैं, इसलिए आप सभी बैठ जाइये और इस समय महंगाई पर चर्चा होने दीजिये।

â€!(व्यवधान)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again tomorrow, November 25, 2011, at 11 a.m.

14.06 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Friday, November 25, 2011/Agrahayana 4, 1933 (Saka).

* Due to continuous interruption in the House, starred questions could not be taken up for oral answers. Therefore, these starred questions were treated as unstarred questions.

* Not recorded

* Not recorded